

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2019**

NAME OF THE PARTIES: CBRE South Asia Pvt Ltd

V/s

Supreme Housing & Hospitality Pvt Ltd

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

43. C.P.(IB)-4417(MB)/2018

Both sides present. Counsel for the Petitioner has filed rejoinder today. At the request of the Counsel for the Corporate Debtor to deal with the rejoinder, list this matter on 20.08.2019.

Sd/-
V. NALLASENAPATHY
Member (Technical)

sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)